

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 960 of 1997.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

SUCHIT GOALA

Vs.

UNION OF INDIA & ORS. (N.F. Rly)

For applicant : Mr. S. Paul, Counsel.

For respondents : Mrs. U. Sanyal, Counsel.

Heard on : 28.11.97.

Ordered on : 28.11.97.

O R D E R

B.C. Sarma, A.M.

It appears in this case that the applicant is now posted in Assam, which is under the jurisdiction of Gauhati Bench of this Tribunal. The applicant has not indicated ^{alleging} ~~alleged~~ which impugned order passed by the authority he has come before us.

2. Accordingly, we are of the view that this Bench of the Tribunal does not have any jurisdiction to adjudicate the case of dispute. The application is returned to the applicant for taking appropriate action, if he so likes. No costs.

(D. Purkayastha)
Member (J)


B.C. Sarma)
Member (A)